

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 07.

C.P. (IB)/1339(MB)2022

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **03.05.2024**

NAME OF THE PARTIES : **Esdec India Solar Private Limited**

**VS**

**Swikriti Renewables Private Limited(Opc)**

**For OC** : Adv. **Tanvi Sinha, Mr. Navakur Pathak and**  
**Ms. Neeti Nihal i/b Saikrishna & Associates**

**For CD** : Adv. Amit Tungare

**IBC under Sec. 9**

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**ORDER**

Pleadings are completed in this matter. Adjourned to **14.06.2024** for  
**hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**